

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/350A/ (IB)/2017
NAME OF THE PETITIONER(S) : MADRAS CARBONS PVT LTD
NAME OF THE RESPONDENT(S) : RMA METALS & ALLOYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	G. GEORGE RATA SELVAN 9751340344	Representative Counsel for Respondent	G. G

ORDER

Counsel for petitioner called absent. Proxy representing the counsel on record for the respondent present. Time extended at request for hearing submissions of both the counsel. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)